(b) the facilities provided for the tourists in those places and proposed to be provided particularly at places in Kumaon Hills and Garhwal; and

(c) the special arrangements, if any, made for the foreign tourists?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). A statement listing the tourist centres where facilities were provided during the Second and Third Plan periods, and those proposed to be provided during the Fourth Plan period is laid on the Table of the House. [*Placed in Library. See* No. LT-1370/67].

(c) No special arrangements have been made for foreign tourists.

Loan for Sinking Tube-Wells in U.P.

8292. **Shri Vidya Dhar Bajpai:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the Government of Uttar Pradesh have asked for loan for sinking tube-wells in the State during 1967-68; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). No request for sanction of loan for sinking of tubewells in the Uttar Pradesh State during 1967-68 has so far been received from the State Government in the Ministry of Food, Agriculture, Community Development and Cooperation. However, according to the revised procedure for the release of Central financial assistance to the States introduced from 1958-59, the sanction for the release of Central assistance in the form of loan and grant is issued under the Heads of Development such as 'Agricultural Production', 'Minor Irrigation' and 'Land Development', etc. The issue of scheme-wise sanction had been dispensed with. Besides, Central assistance is released to the State Governments including Uttar Pradesh for Plan Schemes towards the close of the financial year on the basis of the expenditure figures received from them. As such, necessary Central assistance by way of loan and grant for the minor irrigation schemes including tubewells will be sanctioned to the Uttar Pradesh Government towards the close of 1967-68. In the meantime ways and means advances are sanctioned by the Government of India to the State Governments to meet expenditure on Plan Schemes.

However, during the current financial year, 1967-68, the Planning Commission has approved an outlay of Rs. 28.00 crores for Minor Irrigation Schemes within the State Plan for U.P. The State Government has also requested the Government of India for allotment of additional funds amounting to Rs. 4.00 crores for Minor Irrigation Schemes including tubewells during 1967-68. The matter is under consideration of the Government.

Aerodromes and Airstrips in U.P.

8293. **Shri Vidya Dhar Bajpai:** Will the Minister of **Tourism and Civil Aviation** be pleased to state:

(a) the total number of aerodromes and air-strips in Uttar Pradesh;

(b) whether there is a proposal for the construction of new aerodromes or air-strips and also for the expansion of existing aerodromes in U.P.; and

(c) whether there is any scheme to make Lucknow airport an international airport?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) There are six civil aerodromes under the control of the Civil Aviation Department in Uttar Pradesh.

(b) There is at present no proposal for the construction of new aerodromes or air-strips in U.P. Extension and strengthening of the runway at Lucknow has been completed and estimates for strengthening the runway